

**DIVISION BENCH**

**ITEM NO. 117 & 132 to 146**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> August, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

**117- CA No.213/2018 IN CP (CAA) No. 19/ALD/2018, CA (CAA) No. 174/ALD/2017**

<b>NAME OF THE COMPANY</b>	<b>ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**132- CA NO.120/2019 IN CP (IB) No.330/ALD/2018**

<b>NAME OF THE COMPANY</b>	<b>ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**133- CP (IB) No.371/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**134- CP (IB) No.372/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**135- CP (IB) No.108/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**136- CP (IB) No.23/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**137- CP (IB) No.216/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**138- CP (IB) No.48/ALD/2021**

<b>NAME OF THE COMPANY</b>	<b>KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**139- CP (IB) No.62/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**140- CP (IB) No.95/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**141- CP (IB) No.96/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**142- CP (IB) No.97/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**143- CP (IB) No.98/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**144- CP (IB) No.99/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**145- CP (IB) No. 23/ALD/2023**

<b>NAME OF THE COMPANY</b>	<b>SHYAM COAL COMPOANY V/S V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**146- CP (IB) No. 24/ALD/2023**

<b>NAME OF THE COMPANY</b>	<b>AWADH ENTERPRISES V/S V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL HEARING:**

Sh. Amit Saxena, Sr. Adv. assisted by Sh. Rahul Agarwal & Ms. Aishwarya Gupta, Advs.

*: For the Financial Creditor in main CP & Res. in CA No.120/019*

Sh. R.P. Agarwal, Sr. Adv. assisted by Sh. Abhishek Tripathi, Adv.

*: For the Res. in main CP & Applicant in CA No.120/2019*

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Arguing counsel representing for the respondent has further continued his arguments. He seeks two days' time for continuing the arguments.
3. Let the matter to come up for putting up the further arguments on 18<sup>th</sup> August, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**16<sup>th</sup> August, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*